Year-2021-22

I, Md Shahadat Husain son/daughter/wife of Md Motiur Rahman aged 29 Years, belonging to Bihar Legislative Assembly Secretariat service and presently working as order paper distributer (Bihar Legislative Assembly) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. No.	Description	Self	Spouse name (s) Arzoo Parveen	Dependant-	Dependant- 2	Dependant -3
	(i)	Cash	1000/-	2000/-			
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c Rs. 6197/- Union Bank Saving A/c Rs. 40000/-	Nil			
	(iii)	Bonds, Debentures and shares in Companies	Nil	Nil			
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Policy No847101988 Premium-13485/- Half Yearly	Nil			
	(v)	Motor Vehicles (details of make, etc.)	Honda sp 125 BR1FF5645	Nil			
	(vi)	Jewellery (give details of weight and value)	Nil	Gold-130 gram Silver-30 gram			
	(vii) Other assets, such as values of claims / 25000/- interests		Nil				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s) Arzoo Parveen	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	25 decimal khata number- 278 kheshra number-16	Nil			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil			
(iii)	Buildings (Commercial and residential) - Location (s)	Nil	Nil			
(iv)	Houses / Apartments, etc. - Location (s)	Nil	Nil			
(v)	Other (such as interest in property)	Nil	Nil			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Pan NO(AFWPH1752D)	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil .	
	(iv) Property Tax	Nil	

C Personal Detail GPF/CPF/PRAN No. :-		110165365409			
Gender	:-	M (M/F)			
Date of Birth	:-	1 2 1 0 1 9 9 3 (DD/MM/YYYY)			
Class/Group	:-	C (A/B/C)			
Cadre	;-	BIHAR LEGISLATIVE ASSEMBLY			
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)			
Home District	:-	SAMASTIPUR			

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Shahada Hiyain

Name of Employee: SHAHADAT HUSAIN

Designation: ORDER PAPER DISTRIBUTER

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Date:

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.